

(c) The details of Letters of Intent and Industrial Licences granted after the company came to be considered as an Indian company is given in Annexure-II laid on the Table of the House. [Placed in Library. See No. LT-3980/82]

Publication of Journals in English and Hindi and other Indian Languages

8654. SHRI RAM SWARUP RAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what is the total number of journals being published in English, Hindi and other Indian languages and their circulation;

(b) what is the basis of fixing the price of these journals and what is the cost of production, give a detailed statement in respect of each journal;

(c) what is the total budget for each journals including the salaries of the personnel managing these journals; and

(d) whether the Ministry have issued any directive to these Journal about the editorial policy and the contents to be included?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI ARIF MOHAMMED KHAN): (a) Out of the total number of 21 journals being brought out, 55 are in English, 6 are in Hindi, 3 are in Urdu, and one each in Assamese, Bengali, Marathi, Gujarati, Telugu, Tamil and Malayalam. The circulation figures in respect of each of these journals are given in Annexure-I. laid on the Table of the House. (Placed in Library. See No. LT-3881/82)

(b) The prices of journals are determined taking into account the objectives, sponsorship, target readers, estimated circulation, cost of production and other relevant factors. Details of price per copy and the cost of production per copy in respect of each of these journals are given in Annexure-II, laid on the Table of the House. (Placed in Library. See No. LT-3981/82.)

(c) No separate budget provision is made for individual journals, except the three editions of 'Employment News'. The budget provision of Employment News, as also expenditure incurred on paper, printing and salaries of the staff in respect of other journals are detailed in Annexure-III, laid on the Table of the House. (Placed in Library. See No. LT-3981/82.)

(d) No, Sir. No directives are issued by the Ministry about the editorial policy and the contents of the journals.

Vacancies in Jag of Central Information service

8655. SHRI RAM SWARUP RAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what is the number of vacancies available at present in Junior Administrative Grade of the Central Information Service and what is the normal period of time needed to fill up these vacancies through promotions from Grade I of the Service; and

(b) is it true that the promotion of two Scheduled Caste officers from Grade I to Junior Administrative Grade of the Central Information Service was delayed by six to eight months even when the vacancies existed and if so, what were the reasons for the delay involved before they were promoted.

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) There are five vacancies in the Junior Administrative Grade of the Central Information Service. Four of these have been filled up, at present, on ad hoc basis. Under the rules, a minimum of five years of continuous approved service in Grade I is prescribed for eligibility for promotion to the J.G.

(b) No, Sir.

Police Force for Election in Garhwal Constituency

8656. PROF. MADHU DANDAVATE: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the by-election to Lok Sabha from Garhwal Constituency is being postponed because the State Government is not in a position to provide the necessary police force required for the peaceful conduct of the election; and

(b) if so, whether the Central Government will provide the necessary police force so that the election in Garhwal could be completed?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): (a) Under section 149 of the Representation of the People Act, 1951 the Election Commission is the competent authority for holding elections to the casual vacancies in the House of the People. The Commission has since decided to hold elections in Garhwal Parliamentary Constituency on 19th May, 1982.

(b) Maintenance of law and order during elections is the exclusive responsibility of the State Government. In case the State Governments find their own force strength inadequate for maintaining law and order during elections they make a specific requisition for additional outside force. The Govern-

ment of India have received a composite proposal from the Government of Uttar Pradesh for deployment of Central Reserve Police force in the State during forthcoming Panchayat elections, and Parliamentary/State assembly bye-election. The State Government has been informed that in spite of the fact that the reserve position of central police forces is already tight due to commitments particularly in the north-eastern region, the Government of India Proposes to mobilize all available resources of central forces for rendering assistance to various States to the maximum possible extent in maintaining law and order during elections.

Firms utilising borax imports

8657. SHRI N. DENNIS: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state the details of the firms in the private and public sector utilising the borax imports in India?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): The import of Borax was in the banned list in the Import Policy 1981-82. Its import could, therefore be made by Actual Users (Industrial) against Automatic Licences upto Rs. 50,000/- in value, within 10 per cent of the overall value of the licence. Import could also be made against Supplementary Licences by Actual Users (Industrial). Import of Borax was also allowed as replenishment against exports. Import statistics are not maintained party-wise. Therefore details of firms importing borax and utilising the borax so imported are not readily available. It would be difficult to collect the names of the firms who imported the item and the results achieved may not be commensurate with the labour undertaken in the compilation of the data.